

Sixteenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid.

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत) : डॉ. जुएल ओराम की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) संविधान के अनुच्छेद 338क के खण्ड 6 के अंतर्गत निम्नलिखित पत्रों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-

(एक) वर्ष 2013-2014 के लिए राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वार्षिक प्रतिवेदन की एक प्रति।

(दो) राष्ट्रीय अनुसूचित जनजाति आयोग, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन में अंतर्विष्ट सिफारिशों पर की गई कार्रवाई संबंधी ज्ञापना।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10228/16/18]

...(व्यवधान)

THE MINISTER OF PETROLEUM AND NATURAL GAS AND MINISTER OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI DHARMENDRA PRADHAN):

Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Statement regarding Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10229/16/18]

- (b) (i) A copy of the Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10230/16/18]

- (c) (i) Statement regarding Review by the Government of the working of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2017-2018.
- (ii) Annual Report of the Indian Strategic Petroleum Reserves Limited, Noida, for the year 2017-2018 alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10231/16/18]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rajiv Gandhi Institute of Petroleum Technology, Amethi, for the year 2017-2018.

[Placed in Library, See No. LT 10232/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Petroleum Laboratory, Noida, for the year 2017-2018.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Society for Petroleum Laboratory, Noida, for the year 2017-2018.

[Placed in Library, See No. LT 10233/16/18]

(4) A copy each of the following Notifications (Hindi and English versions) under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

- (i) The Petroleum and Natural Gas Regulatory Board (Authorising Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Third Amendment Regulations, 2018

published in Notification No. PNGRB/Auth./CGD/Adm/2018/3 in Gazette of India dated 9th November, 2018.

(ii) The Petroleum and Natural Gas Regulatory Board (Authorising Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Networks) Fourth Amendment Regulations, 2018 published in Notification No. PNGRB/Auth./CGD/Adm/2018/4 in Gazette of India dated 26th November, 2018.

(iii) The Petroleum and Natural Gas Regulatory Board (Technical Standards and Specifications including Safety Standards for Retail Outlets Dispensing Petroleum, Auto LPG & CNG) Regulations, 2018 published in Notification No. F. No.INFRA/T4S/SC-6/4/18 in Gazette of India dated 26th November, 2018.

[Placed in Library, See No. LT 10234/16/18]

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 31 of the Oil Industry (Development) Act, 1974:-

(i) The Oil Industry Development Board Employees' (General Conditions of Service) Amendments Rules, 2018 published in Notification No. G.S.R.330 in Gazette of India dated 11th October, 2018.

(ii) The Oil Industry Development Board Employees' (Death-cum-Retirement) Gratuity (Amendment) Rules, 2018 published in Notification No. G.S.R.1026(E) in Gazette of India dated 11th October, 2018.

[Placed in Library, See No. LT 10235/16/18]

...(interruptions)

श्रम और रोजगार मंत्रालय के राज्य मंत्री (श्री संतोष कुमार गंगवार) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) कर्मचारी राज्य बीमा निगम, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) कर्मचारी राज्य बीमा निगम, नई दिल्ली के वर्ष 2017-2018 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।

[Placed in Library, See No. LT 10236/16/18]

(2) औद्योगिक नियोजन (स्थायी आदेश) अधिनियम, 1946 की धारा 15 की उपधारा (3) के अंतर्गत औद्योगिक नियोजन (स्थायी आदेश) केन्द्रीय (संशोधन) नियम, 2018 जो 16 मार्च, 2018 के भारत के राजपत्र में अधिसूचना सं.सा.का.नि.235(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10237/16/18]

(3) ठेका श्रम (विनियमन और उत्सादन) अधिनियम, 1970 की धारा 35 की उपधारा (3) के अंतर्गत ठेका श्रम (विनियमन और उत्सादन) केन्द्रीय (संशोधन) नियम, 2018 जो 16 नवम्बर, 2018 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.1125(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10238/16/18]

(4) अन्तरराज्यिक प्रवासी कर्मकार (नियोजन का विनियमन और सेवा शर्त) अधिनियम, 1979 की धारा 35 की उपधारा (3) के अंतर्गत अन्तरराज्यिक प्रवासी कर्मकार (नियोजन का विनियमन और सेवा शर्त) केन्द्रीय (संशोधन) नियम, 2018 जो 16 नवम्बर, 2018 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.1126(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10239/16/18]

(5) भवन और अन्य सन्निर्माण कर्मकार (नियोजन का विनियमन और सेवा शर्त) केन्द्रीय अधिनियम, 1996 की धारा 62 की उपधारा (3) के अंतर्गत भवन और अन्य सन्निर्माण कर्मकार (नियोजन का विनियमन और सेवा शर्त) केन्द्रीय (संशोधन) नियम, 2018 जो 4 सितम्बर, 2018 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.828(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10240/16/18]

(6) कर्मचारी भविष्य निधि तथा प्रकीर्ण उपबंध अधिनियम, 1952 की धारा 7 की उपधारा(2) के अंतर्गत कर्मचारी भविष्य निधि (संशोधन) स्कीम, 2018 जो 7 दिसम्बर, 2018 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.1182(अ) में प्रकाशित हुई थी, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10241/16/18]

...(व्यवधान)

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE AND MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2016-2017.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 10242/16/18]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Museum Institute of History of Art, Conservation and Museology, New Delhi, for the year 2016-2017.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 10243/16/18]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Vrindavan Research Institute, Mathura, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vrindavan Research Institute, Mathura, for the year 2016-2017.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 10244/16/18]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2016-2017.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library, See No. LT 10245/16/18]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the International Buddhist Confederation, New Delhi, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Buddhist Confederation, New Delhi, for the year 2016-2017.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in Library, See No. LT 10246/16/18]

...(interruptions)

12 02 hrs

*At this stage, Shri Rajeev Satav and some other hon. Members
came and stood on the floor near the Table.*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND
MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER
DEVELOPMENT AND GANGA REJUVENATION (SHRI ARJUN RAM MEGHWAL):
Madam, on behalf of Shri Giriraj Singh, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-
 - (i) Statement regarding Review by the Government of the working of the National Small Industries Corporation Limited, New Delhi, for the year 2017-2018.
 - (ii) Annual Report of the National Small Industries Corporation Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10247/16/18]

- (2)
- (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2017-2018.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, Mumbai, for the year 2017-2018, together with Audit Report thereon.
 - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Khadi and Village Industries Commission, Mumbai, for the year 2017-2018.

[Placed in Library, See No. LT 10248/16/18]

...(interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI ALPHONS KANNANTHANAM): Madam, I beg to lay on the Table:-

- (1) A copy each of the Annual Reports for the year 2017-2018 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-
 - (i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.

[Placed in Library, See No. LT 10249/16/18]

- (ii) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Ahmedabad.

[Placed in Library, See No. LT 10250/16/18]

- (iii) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Goa.

[Placed in Library, See No. LT 10251/16/18]

- (iv) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Bhubaneswar.

[Placed in Library, See No. LT 10252/16/18]

- (v) Institute of Hotel Management and Catering Technology,
Thiruvananthapuram.

[Placed in Library, See No. LT 10253/16/18]

- (vi) Institute of Hotel Management, Catering and Nutrition, Shimla.

[Placed in Library, See No. LT 10254/16/18]

- (vii) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Hyderabad.

[Placed in Library, See No. LT 10255/16/18]

- (viii) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Shillong.

[Placed in Library, See No. LT 10256/16/18]

- (ix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.

[Placed in Library, See No. LT 10257/16/18]

- (x) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.

[Placed in Library, See No. LT 10258/16/18]

- (xi) Indian Institute of Tourism and Travel Management, Gwalior

[Placed in Library, See No. LT 10259/16/18]

- (xii) National Council for Hotel Management and Catering Technology, Noida.

[Placed in Library, See No. LT 10260/16/18]

- (xiii) Indian Culinary Institute, Tirupati & Noida

[Placed in Library, See No. LT 10261/16/18]

- (xiv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hajipur.

[Placed in Library, See No. LT 10262/16/18]

(xv) Institute of Hotel Management, Catering Technology and Applied Nutrition
(Calcutta) Society, Kolkata.

[Placed in Library, See No. LT 10263/16/18]

(xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Jaipur.

[Placed in Library, See No. LT 10264/16/18]

(xvii) Institute of Hotel Management, Catering and Nutrition, New Delhi.

[Placed in Library, See No. LT 10265/16/18]

(xviii) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Lucknow.

[Placed in Library, See No. LT 10266/16/18]

(xix) Institute of Hotel Management, Catering and Nutrition (Society), Gurdaspur.

[Placed in Library, See No. LT 10267/16/18]

(xx) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Mumbai.

[Placed in Library, See No. LT 10268/16/18]

(xxi) Institute for Hotel Management, Bangalore.

[Placed in Library, See No. LT 10269/16/18]

(xxii) Dr. Ambedkar Institute of Hotel Management Catering and Nutrition,
Chandigarh.

[Placed in Library, See No. LT 10270/16/18]

(xxiii) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Chennai.

[Placed in Library, See No. LT 10271/16/18]

(xxiv) Institute of Hotel Management, Catering Technology and Applied Nutrition,
Srinagar.

[Placed in Library, See No. LT 10272/16/18]

...(interruptions)

THE MINISTER OF STEEL (SHRI CHAUDHARY BIRENDER SINGH): Madam, on behalf of Shri Vishnu Deo Sai, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (1) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2017-2018 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10273/16/18]

- (2) (i) Review by the Government of the working of the Rashtriya Ispal Nigam Limited (Visakhapatnam Steel Plant), Visakhapatnam, for the year 2017-2018.
- (ii) Annual Report of the Rashtriya Ispal Nigam Limited (Visakhapatnam Steel Plant), Visakhapatnam, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10274/16/18]

- (3) (i) Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2017-2018.
- (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10275/16/18]

- (4) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2017-2018.
- (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10276/16/18]

- (5) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2017-2018.
- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2017-2018 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10277/16/18]

- (6) (i) Review by the Government of the working of the KIOCL Limited, Bangalore, for the year 2017-2018.
- (ii) Annual Report of the KIOCL Limited, Bangalore, for the year 2017-2018 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10278/16/18]

- (7) (i) Review by the Government of the working of the MSTC Limited, Kolkata, for the year 2017-2018.

- (ii) Annual Report of the MSTC Limited, Kolkata, for the year 2017-2018 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10279/16/18]

- (8) (i) Review by the Government of the working of the Bisra Stone Lime Company Limited, Kolkata, for the year 2017-2018.
- (ii) Annual Report of the Bisra Stone Lime Company Limited, Kolkata, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10280/16/18]

- (9) (i) Review by the Government of the working of the Eastern Investments Limited, Kolkata, for the year 2017-2018.
- (ii) Annual Report of the Eastern Investments Limited, Kolkata, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10281/16/18]

...(interruptions)

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री सुदर्शन भगत) : मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :

(एक) राष्ट्रीय अनुसूचित जनजाति वित्त और विकास निगम, नई दिल्ली के वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) राष्ट्रीय अनुसूचित जनजाति वित्त और विकास निगम, नई दिल्ली का वर्ष 2017-2018 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 10282/16/18]

(2) (एक) ट्राइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2017-2018 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखा परीक्षित लेखे।

(दो) ट्राइबल कोऑपरेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली का वर्ष 2017-2018 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 10283/16/18]

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2017-2018.

[Placed in Library, See No. LT 10284/16/18]

- (2)
- (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2017-2018.

[Placed in Library, See No. LT 10285/16/18]

- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 2017-2018.

[Placed in Library, See No. LT 10286/16/18]

- (4)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers' Research Association, Thane, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers' Research Association, Thane, for the year 2017-2018.

[Placed in Library, See No. LT 10287/16/18]

- (5)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indian Diamond Institute, Surat, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2017-2018.

[Placed in Library, See No. LT 10288/16/18]

- (6)
- (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council, Hyderabad, for the year 2017-2018.

[Placed in Library, See No. LT 10289/16/18]

- (7)
- (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisations, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Federation of Indian Export Organisations, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10290/16/18]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2017-2018.

[Placed in Library, See No. LT 10291/16/18]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Quality Council of India, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Quality Council of India, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10292/16/18]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Productivity Council, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Productivity Council, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10293/16/18]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Goods Export Promotion Council, New Delhi, for the year

2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sports Goods Export Promotion Council, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10294/16/18]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Council for Leather Exports, Chennai, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council for Leather Exports, Chennai, for the year 2017-2018.

[Placed in Library, See No. LT 10295/16/18]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2017-2018, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2017-2018.

[Placed in Library, See No. LT 10296/16/18]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the

Indian Institute of Foreign Trade, New Delhi, for the year 2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Foreign Trade, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10297/16/18]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2017-2018.

[Placed in Library, See No. LT 10298/16/18]

(16) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (a) (i) Review by the Government of the working of the MMTC Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the MMTC Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10299/16/18]

- (b) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2017-2018.
- (ii) Annual Report of the State Trading Corporation of India Limited,

New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10300/16/18]

- (c)
- (i) Review by the Government of the working of the STCL Limited, Bengaluru, for the year 2017-2018.
 - (ii) Annual Report of the STCL Limited, Bengaluru, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10301/16/18]

- (d)
- (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2017-2018.
 - (ii) Annual Report of the PEC Limited, New Delhi, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10302/16/18]

- (e)
- (i) Review by the Government of the working of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2017-2018.
 - (ii) Annual Report of the ECGC Limited (Export Credit Guarantee Corporation of India Limited), Mumbai, for the year 2017-2018, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 10303/16/18]

(17) A copy each of the following papers (Hindi and English versions) under sub-section (2) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2016-2017.
- (ii) Annual Report of the Jammu and Kashmir Development Finance Corporation Limited, Jammu, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

[Placed in Library, See No. LT 10304/16/18]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council of India, Kollam, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council of India, Kollam, for the year 2017-2018.

[Placed in Library, See No. LT 10305/16/18]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board India, Kolkata, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Tea Board India, Kolkata, for the year 2017-2018.

[Placed in Library, See No. LT 10306/16/18]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2017-2018, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2017-2018.

[Placed in Library, See No. LT 10307/16/18]

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Agricultural and Processed

Food Products Export Development Authority, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10308/16/18]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board India, Cochin, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Spices Board India, Cochin, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board India, Cochin, for the year 2017-2018.

[Placed in Library, See No. LT 10309/16/18]

(24) A copy of the Calcium Carbide (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.1094(E) in Gazette of India dated 9th November, 2018 under sub-section (4) of Section 29 of the Petroleum Act, 1934.

[Placed in Library, See No. LT 10310/16/18]

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2017-2018.

[Placed in Library, See No. LT 10311/16/18]

(26) A copy of the Ammonium Nitrate (Amendment) Rules, 2018 (Hindi and English versions) published in Notification No. G.S.R.938(E) in Gazette of India dated 28th September, 2018 under sub-section (8) of Section 18 of the Explosives Act, 1884.

[Placed in Library, See No. LT 10312/16/18]

(27) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 35 of the Footwear Design and Development Institute Act, 2017:-

- (i) The Ministry of Commerce and Industry, Footwear Design and Development Institute, Managing Director Recruitment Rules, 2018 published in Notification No. G.S.R.841(E) Preamble in Gazette of India dated 6th September, 2018.
- (ii) The Ministry of Commerce and Industry, Footwear Design and Development Institute, Secretary Recruitment Rules, 2018 published in Notification No. G.S.R.842(E) Preamble in Gazette of India dated 6th September, 2018.
- (iii) The Ministry of Commerce and Industry, Footwear Design and Development Institute, Executive Director Recruitment Rules, 2018 published in Notification No. G.S.R.843(E) Preamble in Gazette of India dated 6th September, 2018.

[Placed in Library, See No. LT 10313/16/18]

(28) A copy each of the following Notifications (Hindi and English versions) issued under Section 14 of the Bureau of Indian Standards Act, 2016:-

- (i) The Bureau of Indian Standards Kitchen Appliances (Quality Control) Order, 2018 published in Notification No. S.O.5243(E) in Gazette of India dated 12th October, 2018.

- (ii) The Bureau of Indian Standards Domestic Water Heater for Use with Liquefied Petroleum Gas (Quality Control) Order, 2018 published in Notification No. S.O.5244(E) in Gazette of India dated 12th October, 2018.

[Placed in Library, See No. LT 10314/16/18]

(29) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005:-

- (i) The Special Economic Zones (Amendment) Rules, 2018 published in Notification No. G.S.R.909(E) in Gazette of India dated 21st September, 2018.
- (ii) The Special Economic Zones (2nd Amendment) Rules, 2018 published in Notification No. G.S.R.1139(E) in Gazette of India dated 27th November, 2018.

[Placed in Library, See No. LT 10315/16/18]

(30) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 30 of the Tobacco Board Act, 1975:-

- (i) S.O.3867(E) published in Gazette of India dated 4th August, 2018, authorising the Tobacco Board to allow the traders/dealers of the Tobacco to purchase the excess unauthorized tobacco at the auction platforms by charging penalties as fixed by the Government in the State of Andhra Pradesh.

- (ii) S.O.3868(E) published in Gazette of India dated 4th August, 2018, relaxing the operation of the provisions of Section 10(1) of the Tobacco Board Act, 1975 in the State of Andhra Pradesh.

[Placed in Library, See No. LT 10316/16/18]

...(interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SATYA PAL SINGH): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2017-2018.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10317/16/18]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, Noida, for the year 2017-2018.
- (ii) A copy of the Annual Accounts of the Navodaya Vidyalaya Samiti, Noida, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Navodaya Vidyalaya Samiti,
Noida, for the year 2017-2018.

[Placed in Library, See No. LT 10318/16/18]

- (3)
- (i) A copy of the Annual Report (Hindi and English versions) of the National Bal Bhavan, New Delhi, for the year 2017-2018, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Bal Bhavan, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10319/16/18]

- (4)
- (i) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Teacher Education, New Delhi, for the year 2016-2017, together with Audit Report thereon.
 - (ii) A copy of the Review (Hindi and English versions) on the Audited Accounts of the National Council for Teacher Education, New Delhi, for the year 2016-2017.

- (5)
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 10320/16/18]

- (6)
- (i) A copy of the Annual Report (Hindi and English versions) of the Assam University, Silchar, for the year 2017-2018.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Assam University, Silchar, for the year 2017-2018, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Assam University, Silchar, for the year 2017-2018.

[Placed in Library, See No. LT 10321/16/18]

- (i) A copy of the Annual Report (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2017-2018.

(7)

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the North-Eastern Hill University, Shillong, for the year 2017-2018.

[Placed in Library, See No. LT 10322/16/18]

- (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Rajasthan, Jaipur, for the year 2017-2018.

(8)

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Rajasthan, Jaipur, for the year 2017-2018, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Rajasthan, Jaipur, for the year 2017-2018.

[Placed in Library, See No. LT 10323/16/18]

- (9)
- (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Tribal University, Amarkantak, for the year 2017-2018.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Tribal University, Amarkantak, for the year 2017-2018.

[Placed in Library, See No. LT 10324/16/18]

- (10)
- (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Orissa, Koraput, for the year 2017-2018.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Orissa, Koraput, for the year 2017-2018.

[Placed in Library, See No. LT 10325/16/18]

- (11)
- (i) A copy of the Annual Report (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2017-2018.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Jamia Millia Islamia, New Delhi, for the year 2017-2018, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jamia Millia Islamia, New Delhi, for the year 2017-2018.

[Placed in Library, See No. LT 10326/16/18]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the English and Foreign Languages University, Hyderabad, for the year 2017-2018.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the English and Foreign Languages University, Hyderabad, for the year 2017-2018.

[Placed in Library, See No. LT 10327/16/18]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Nagaland University, Lumami, for the year 2017-2018.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Nagaland University, Lumami, for the year 2017-2018.

[Placed in Library, See No. LT 10328/16/18]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2016-2017, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Regional Institute of Science and Technology, Itanagar, for the year 2016-2017.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in Library, See No. LT 10329/16/18]

- (16)
- (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2017-2018.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 2017-2018, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Banaras Hindu University, Varanasi, for the year 2017-2018.

[Placed in Library, See No. LT 10330/16/18]

- (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Punjab, Bathinda, for the year 2017-2018.

(17)

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Central University of Punjab, Bathinda, for the year 2017-2018, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Punjab, Bathinda, for the year 2017-2018.

[Placed in Library, See No. LT 10331/16/18]

- (18)
- (i) A copy of the Annual Report (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2017-2018.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the

Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2017-2018, together with Audit Report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2017-2018.

[Placed in Library, See No. LT 10332/16/18]

- (i) A copy of the Annual Report (Hindi and English versions) of the Central University of Tamil Nadu, Thiruvarur, for the year 2017-2018, alongwith Audited Accounts.

(19)

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central University of Tamil Nadu, Thiruvarur, for the year 2017-2018.

[Placed in Library, See No. LT 10333/16/18]

- (i) A copy of the Annual Report (Hindi and English versions) of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, for the year 2017-2018.

(20)

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, for the year 2017-2018.

[Placed in Library, See No. LT 10334/16/18]

- (i) A copy of the Annual Report (Hindi and English versions) of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2017-2018.

(21)

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Guru Ghasidas Vishwavidyalaya, Bilaspur, for the year 2017-2018.

[Placed in Library, See No. LT 10335/16/18]

(22)

- (i) A copy of the Annual Report (Hindi and English versions) of the Tripura University, Suryamaninagar, for the year 2017-2018, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tripura University, Suryamaninagar, for the year 2017-2018.

[Placed in Library, See No. LT 10336/16/18]

(23)

- (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Tiruchirappalli, for the year 2016-2017, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Tiruchirappalli, for the year 2016-2017.

(24)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

[Placed in Library, See No. LT 10337/16/18]

(25)

- (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Srinagar, Srinagar, for the year 2016-2017.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the

National Institute of Technology Srinagar, Srinagar, for the year 2016-2017, together with Audit Report thereon.

(iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Srinagar, Srinagar, for the year 2016-2017.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

[Placed in Library, See No. LT 10338/16/18]

(27) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region), Kolkata, for the year 2017-2018, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Board of Practical Training (Eastern Region), Kolkata, for the year 2017-2018.

[Placed in Library, See No. LT 10339/16/18]

(28) A copy each of the following Notifications (Hindi and English versions) under Section 48 of the Indian Institute of Information Technology (Public-Private Partnership) Act, 2017:-

(i) The Statutes of the Indian Institute of Information Technology, Ranchi, 2017 published in Notification No. S.O.5359(E) in Gazette of India dated 22nd October, 2018.

(ii) The Statutes of the Indian Institute of Information Technology, Una, 2017 published in Notification No. S.O.5358(E) in Gazette of India dated 22nd October, 2018.

(iii) The Statutes of the Indian Institute of Information Technology, Guwahati, 2017 published in Notification No. S.O.5356(E) in Gazette of India dated 22nd October,

2018.

- (iv) The Statutes of the Indian Institute of Information Technology, Kalyani, 2017 published in Notification No. S.O.5349(E) in Gazette of India dated 22nd October, 2018.
- (v) The Statutes of the Indian Institute of Information Technology, Nagpur, 2017 published in Notification No. S.O.5350(E) in Gazette of India dated 22nd October, 2018.
- (vi) The Statutes of the Indian Institute of Information Technology, Pune, 2017 published in Notification No. S.O.5352(E) in Gazette of India dated 22nd October, 2018.
- (vii) The Statutes of the Indian Institute of Information Technology, Kota, 2017 published in Notification No. S.O.5362(E) in Gazette of India dated 22nd October, 2018.
- (viii) The Statutes of the Indian Institute of Information Technology, Dharwad, 2017 published in Notification No. S.O.5360(E) in Gazette of India dated 22nd October, 2018.
- (ix) The Statutes of the Indian Institute of Information Technology, Tiruchirappalli, 2017 published in Notification No. S.O.5351(E) in Gazette of India dated 22nd October, 2018.
- (x) The Statutes of the Indian Institute of Information Technology, Lucknow, 2017 published in Notification No. S.O.5363(E) in Gazette of India dated 22nd October, 2018.
- (xi) The Statutes of the Indian Institute of Information Technology, Vadodara, 2017 published in Notification No. S.O.5357(E) in Gazette of India dated 22nd October, 2018.
- (xii) The Statutes of the Indian Institute of Information Technology, Sonapat, 2017 published in Notification No. S.O.5354(E) in Gazette of India dated 22nd October, 2018.

- (xiii) The Statutes of the Indian Institute of Information Technology, Chittoor, 2017 published in Notification No. S.O.5355(E) in Gazette of India dated 22nd October, 2018.
- (xiv) The Statutes of the Indian Institute of Information Technology, Kottayam, 2017 published in Notification No. S.O.5361(E) in Gazette of India dated 22nd October, 2018.
- (xv) The Statutes of the Indian Institute of Information Technology, Senapati, 2017 published in Notification No. S.O.5353(E) in Gazette of India dated 22nd October, 2018.

[Placed in Library, See No. LT 10340/16/18]

(29) A copy each of the following Notifications (Hindi and English versions) under Section 28 of the University Grants Commission Act, 1956:-

- (i) The University Grants Commission (Recognition and Monitoring of Assessment and Accreditation Agencies) Regulations, 2018 published in Notification No. F. No. 1-19/2017(CPP-II) Preamble in Gazette of India dated 20th August, 2018.
- (ii) The University Grants Commission (Open and Distance Learning) Third Amendment Regulations, 2018 published in Notification No. F. No. 2-4/20189DEB-I) Preamble in Gazette of India dated 6th September, 2018.

[Placed in Library, See No. LT 10341/16/18]

(30) A copy of the School of Planning and Architecture (Amendment) Statutes, 2018 (Hindi and English versions) published in Notification No. G.S.R.1183(E) in Gazette of India dated 7th December, 2018 under sub-section (4) of Section 29 of the School of Planning and Architecture Act, 2014.

[Placed in Library, See No. LT 10342/16/18]

(31) A copy of the All India Council for Technical Education Regulations, 2018 (Career Advancement Scheme)(Degree/Diploma) (Hindi and English versions) published in Notification No. F. No.34-36/RIFD/FDP through MOOCs/2017-18 in Gazette of India dated 16th August, 2018 under Section 24 of the All India Council for Technical Education Act, 1987.

[Placed in Library, See No. LT 10343/16/18]

(32) A copy of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya (Amendment) Statutes, 2018 (Hindi and English versions) published in Notification No. F. No. 006/Admn./I(1)/2014/7765 Preamble in Gazette of India dated 26th July, 2018 under Section 44 of the Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Wardha Act, 1996.

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...(व्यवधान)